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**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 06.11.2017.

PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP(IB) No.107/ BB/2017	-	For compliance of objections & filing Vakalat	Rule-4 of IB	Edelweiss Asset Reconstruction Company Ltd. Vs Live 100 Hospital Pvt. Ltd.

SL. NAME (IN CAPITAL)
NO. & PHONE NUMBER

REPRESENTATION TO WHOM

SIGNATURE ,

1. **MR. VIKRAM TRIVEDI**

2. **SUCHITRA VALJEE.**
9820082993.



Shri Ratakonda Murali

ORDER

Counsel for Petitioner Company is present. Today matter is listed for compliance of objections raised by registry. Counsel for Petitioner filed vakalath on behalf of Corporate Debtor. He requested further time for filing compliance of objections. List it on 10/11/2017.


Member (T)


Member (J)